

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 21.12.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani

12:45 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

2.	Comp. App. (AT) (Ins) No. 985 of 2021	Indian Potash Ltd. Vs. Naresh Kumar Verma & Ors.	Manish Kaushik	Amol Vyas Saumil Sharma-R1 Ankur Mittal-R2 Maharshi Viswaraj-R3
3.	Comp. App. (AT) (Ins) No. 1008, 1009 & 1010 of 2021	Krrish Realtech Pvt. Ltd. Vs. ---	Gaurav Sharma	Abhijeet Sinha Sandeep Bajaj Ashish Aggarwal Gurcharan Singh-For Objector
4.	Comp. App. (AT) (Ins) No. 1026 of 2021	Alchemist Asset Reconstruction Company Ltd. Vs. Chandra Prakash & Ors. With	Milan Singh Negi	Parag Maini Raghav Chadha Kamal Shankar-R2 Pooja Mahajan-R1 Abhishek Anand-R6
5.	Comp. App. (AT) (Ins) No. 1062 of 2021	Madhav Dhir Vs. Chandra Prakash Resolution Professional Dignity Buildcon Pvt. Ltd. & Ors.	Abhishek Anand	Pooja Mahajan Mahima Singh Gaurav Arora-R1 Pramod Gupta-R2 Bishwajit Dubey-R3 Abhijeet Sinha-R7

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**By order of Hon'ble Chairperson
-sd/-
Registrar**